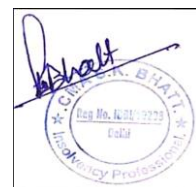


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
N S P ASSOCIATES (INDIA) PRIVATE LIMITED OPERATING IN RETAIL, FNB &
ENTERTAINMENT (MALL & HOTEL) AT NEEMRANA, RAJASTHAN

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	N S P ASSOCIATES (INDIA) PRIVATE LIMITED PAN: AAACN3793J CIN: U74899DL1996PTC082177
2.	Address of the registered office	Regd Address: L-356, Mahipalpur Extension, Delhi 110037 Site Address: Khasra No 360-368, NH-48, Village Mohaldia, Tehsil Neemrana, Alwar, Rajasthan- 301705
3.	URL of website	www.nspassociate.com
4.	Details of place where majority of fixed assets are located	Khasra No 360-368, NH-48, Village Mohaldia, Tehsil Neemrana, Alwar, Rajasthan- 301705
5.	Installed capacity of main products/ services	Under construction development of commercial project namely Arcadia Mall, Oaks Residences Service Suites complex comprising of 4 floors of retail spaces with provision for Banks, ATMs, restaurants, hyper market, Staple and Fashion retail, food courts, family entertainment & Multiplexes and 5 Floors of the Oaks Serviced Suites in Neemrana Rajasthan
6.	Quantity and value of main products/ services sold in last financial year	As per available information, the project is under construction
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The Resolution Applicant can get the said information by sending an email to the nspassociate.ip@gmail.com

9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	• Minimum Net Worth: Rs 15 Cr or more being the average of the last three years wherein the latest balance sheet will be 31.03.2022 and • Minimum Turnover: Rs 25 Cr or more being the average of the last three years wherein the latest balance sheet will be 31.03.2022 and • Minimum available Liquid funds of Rs 10 Cr either by way of Bank Balance or by way of FD/ Liquid assets; • Other stipulations as per the EOI process document and same may be demanded by writing mail to nspassociate.ip@gmail.com.
10.	Last date for receipt of expression of interest	25.01.2023
11.	Date of issue of provisional list of prospective resolution applicants	04.02.2023
12.	Last date for submission of objections to provisional list	09.02.2023
13.	Process email id to submit EOI	nspassociate.ip@gmail.com



Sandeep Kr Bhatt
IBBI/IPA-002/IP-N01064-C01/2017-18/10298
83B, Pocket-IV, Mayur Vihar-I, Delhi-110091
For N SP Associates (India) Pvt Ltd. (Under CIRP)

Date: 10.01.2023

Place: Delhi